

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. CA 86/2021 in C.P.(CAA)/4179/MB/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

NAME OF THE PARTIES:- Sandvik Asia Employees Union
IN THE MATTER OF
SANDVIK ASIA PVT. LTD.

Section:230-232 of Companies Act, 2013

ORDER

Sr. Counsel, Sanjay Singhvia/w Rahil Razelbhoy appeared for the Applicant and Counsel, SonuBhasi appeared for the Respondent Nos. 1 and 2. At the request of the Counsel for the Respondent list this matter on **19.12.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)